

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **July**, 2019

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00679/2019

Dr. Vishnu Dutt Dwivedi, a/a 64 years, S/o Late U.N. Dwivedi, Retired Principal, Raj Kumar Inter College, Banda, R/o 305, Kajikheda, Lal Bangla, Post Harjinder Nagar, Kanpur - 208007.

.....Applicant.

By Advocate -Shri H.P. Sahi

V E R S U S

1. The Joint Director of Education, Kendriya Vidyalaya Sangathan, Kanpur Mandal, Kanpur.
2. The Commissioner, Kendriya Vidyalaya Sangathan, 18 Sansthan Kshetra, Shaheed Jeet Singh Marg, New Delhi.
3. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Sector 'J' Aliganj, Lucknow – 226024.

..... Respondents

By Advocate : Shri D.P. Singh

O R D E R

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 11.01.2019 (Annexure-A-6) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed off with direction to respondent No.3/Competent Authority to decide the representation dated 11.01.2019 (Annexure-A-6) of the applicant by passing a reasoned and speaking order within a period of two month from the date of receipt of a certified copy of this order. The order so passed shall be communicated to the applicant. No order as to costs.

Member-J

RKM/